Suppl. Cause List No. 2 Sr. No. 03

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Virtual Mode)

EMG-CRM(M) No. 07/2020 EMG-CrlM No. 17/2020 EMG-CrlM No. 18/2020

Abdul Ghani and another

...Petitioner(s)

Through:-Mr. M. A. Goni, Sr. Advocate with Ms. Misba Amin, Advocate

v/s

UT of Jammu and Kashmir and Anr.

...Respondent(s)

Through: - Mr. Sudesh Magotra, Dy. AG

Coram: HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE ORDER

EMG-CrlM No. 18/2020

Allowed as prayed for. Needful be done as and when the normal working of the Courts resumes.

Disposed of accordingly.

EMG-CRM(M) No. 07/2020

Issue notice.

Mr. Sudesh Magotra, learned Dy. A.G accepts notice on behalf of the respondents. He seeks and is granted time to file objections by the next date.

List on 09.06.2020.

(PUNEET GUPTA)
JUDGE

Jammu 02.06.2020 Shammi